

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

MA/310/00240/2021 in & OA/310/00535/2021

Dated Friday the 30th day of April Two Thousand Twenty One

CORAM : HON'BLE SHRI. S. N. TERDAL, Member (J)
HON'BLE SHRI. C. V. SANKAR, Member (A)

(Through Video Conferencing)

1. V.C.Neelavathy,
2. C.Kuppammal,
3. J.Sathyabhama,
4. N.Megala,
5. R.Kumari,
6. N.Nagabushanam,
7. G.Shanthi,
8. K.Dillibabu.Applicants

By Advocate M/s. R. Prabhakaran

Vs

1.Union of India,
rep by the Secretary,
Ministry of Defence,
South Block, New Delhi 110001.

2.The Commandant,
Officers Training Academy,
St. Thomas Mount,
Chennai 600016.Respondents

By Advocate Mr. Su. Srinivasan, SCGSC

ORAL ORDER**(Pronounced by Hon'ble Shri. S. N. Terdal, Member(J))**

For the reasons stated therein and in the interest of justice, MA 240/2021 filed by the applicants for joining together and filing a single OA is allowed.

2. The relief prayed for in this OA is as follows:

"To direct the respondents to consider and pass orders on the applicants' representation dated 10.03.2020 within the time stipulated by this Hon'ble Tribunal, and pass such further or other order as the Hon'ble Tribunal may deem fit and proper in the circumstances of the case."

3. For some technical reasons, counsel for the applicants could not be connected. Mr. Su. Srinivasan, SCGSC appears for the respondents on advance notice.

4. Perused the OA and all the documents.

5. In view of the limited nature of the prayer, without going into the merits of the case, this OA is disposed of with a direction to the competent authority to consider the pending representation of the applicants dt. 10.03.2020 and pass a reasoned and speaking order as per law within a period of two months from the date of receipt of a copy of this order.

6. OA is disposed of at the admission stage. No costs.

**(C.V.Sankar)
Member(A)**

**(S.N.Terdal)
Member(J)**

30.04.2021

SKSI